

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

STARRED QUESTION NO:200

ANSWERED ON:09.03.2011

SECURITY LAPSES AT AIRPORTS

Chowdhury Shri Adhir Ranjan;Wankhede Shri Subhash Bapurao

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) the number of incidents of security lapses reported from each airport during the last three months;
- (b) the action taken against guilty security personnel for dereliction of duty;
- (c) whether the Government proposes to install non-intrusive body scanners on trial basis in some of the airports;
- (d) if so, the details thereof alongwith the cost of installatin and the salient features of the equipment;
- (e) whether the Government proposes to revamp the present security set up at the airports; and
- (f) if so, the details thereof?

Answer

MINISTER OF OVERSEAS INDIAN AFFAIRS & MINISTER OF CIVIL AVIATION(SHRI VAYALAR RAVI)

(a),(b),(c),(d),(e) & (f): A statement is laid on the table of the House.

STATEMENT IN REPLY TO LOK SABHA STARRED QUESTION NO. 200 FOR 09.03.2011 REGARDING SECURITY LAPSES AT AIRPORTS TABLED BY SHRI SUBHASH BAPURAO WANKHEDE AND SHRI ADHIR CHOWDHURY.

(a): Five cases of security lapses have been reported at various airports by Bureau of Civil Aviation Security(BCAS).

(b): In two cases, involved personnel belonging to Central Industrial Security Force (CISF), a driver in another case have been suspended for violations and in remaining three cases concerned Airport Director has been advised to take action against the defaulters.

(c) & (d): The Government has not installed non-intrusive body scanner. However, assessment of the body scanners from security point of view is being carried out by security agencies. A Committee has also been constituted by this Ministry for the assessment of body scanner from the point of view of effectiveness, privacy and health.

(e) & (f): Yes, Madam. Following measures have been taken to revamp the present security set up at the airports:- (i) Barriers put by Aviation Security Group (ASG)/Airport Security Unit (APSU) at the approach road to airports for random checking of vehicles/persons/articles; (ii) All unattended articles to be reported and checked for Improvised Explosive Device (IED); (iii) Enhanced surveillance/watch on land side and air side areas of airports; (iv) Perimeter patrolling and guarding of funnel area during operational hours; (v) Reinforcement of all access control points; (vi) Quick Reaction Team (QRTs)/Striking Reserve at airports strengthened; (vii) Secondary Security Checks at ladder point of aircrafts being carried out; and (viii) A thorough and complete screening of both the hold baggage and hand baggage is being carried out.

A study to strengthen and restructure Bureau of Civil Aviation Security (BCAS) commissioned.